

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 29.01.2019 (TUESDAY)

Court – II
10:30 AM

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh,
Member (Technical)**

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 90-91 of 2018	Neptune Overseas Ltd. Vs. National Multi Commodity Exchange of India Ltd. With	NakulMohta	Mohit D Ram (R-1) SumeshDhawan (R-2)
2.	Comp. App. (AT) No. 324 of 2018	Neptune Overseas Ltd Vs National Multi Commodity Exchange Of India Ltd & Anr	Hitesh Buch	Sumesh Dhawan

For Hearing

3.	Comp. App. (AT) No. 337 of 2018	Rasiklal S. Mardia Vs Amar Dye Chem Ltd (In Liquidation) Through the official liquidator & Ors	Mansumyer Singh	Amish Tandon (R1 -3)
4.	Comp. App. (AT) No. 379 of 2018	Satori Global Ltd. & Anr. Vs. Shailja Krishna & Ors. with	Swapnil Gupta	Ankur Mittal-R1 Ujjwal Banerjee-R4
5.	Comp. App. (AT) No. 395 of 2018	Manjula Jhunjhunwala Vs. Shailja Krishna & Ors	Ujjal Banarjee Akash Khuran	Ankur Mittal

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By Order

-sd/-

Registrar